



## HARYANA LEGISLATIVE ASSEMBLY

(to be asked at a meeting of the Haryana Vidhan Sabha to be held on)

Un-Starred Questions  
**22 February 2023**

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Total Question - 40

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**To Construct a STP**

**41 Dr. KRISHAN LAL MIDDHA (Jind):**

Will the Public Health Engineering Minister be pleased to state:-

a) whether there is any proposal under consideration of the Government to construct a 5 MLD sewerage treatment plant keeping in view of the increasing population of Jind city; if so, the time by which it is likely to be constructed; and

b) the action taken by the Agency and Department on bursting of tank in under construction STP of 15 MLD togetherwith the details thereof?

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**Details of Roads Constructed by HSAMB**

**42 Dr. KRISHAN LAL MIDDHA (Jind):**

Will the Agriculture & Farmers Welfare Minister be pleased to state:-

a) the total number of roads constructed by the Agriculture Marketing

Board, Jind Division during the Financial year 2022-23 togetherwith the details of expenditure;

b) whether the investigation of quality of abovesaid constructed roads has been conducted through High Level Agency; if so, the details thereof; and

c) whether the Government will conduct the investigation of abovesaid roads through State vigilance; if so, the time by which it is likely to be conducted?

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### **To Construct an Art Block**

**43 Dr. KRISHAN LAL MIDDHA (Jind):**

Will the Higher Education Minister be pleased to state:-

a) whether it is a fact that the students have to attend classes in open area due to insufficient building in Government P.G. College, Jind; and

b) if so, whether there is any proposal under consideration of the Government to construct an Art Block in the abovesaid college; if so, the time by which it is likely to be constructed?

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### **Total Number of Works under MGNREGA Scheme**

**44 Dr. KRISHAN LAL MIDDHA (Jind):**

Will the Development & Panchayats Minister be pleased to state:-

a) the total number of works executed in district Jind under MGNREGA scheme during the Financial year 2021-22 and 2022-23; and

b) the details of the amount incurred on each work (Kutcha and Pucca works)?

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### **Duties of Veterinary Doctors**

**45 Sh. BISHAN LAL SAINI (Radaur):**

Will the Animal Husbandry and Dairying Minister be pleased to state:-

- a) the nature of the duties of Veterinary Doctors and Compounders; and
- b) whether it is also included in their nature of duty that the abovesaid officials would go to the house of the owners of the animals to take care and treat their animals; if not, whether it is legitimate for them to go to the villages for the treatment of animals after taking fees?

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#### **Renovation of Ponds by NGT Scheme**

**46 Sh. BISHAN LAL SAINI (Radaur):**

Will the Development and Panchayats Minister be pleased to state:-

- a) the number of water ponds renovated in Block Radaur by the NGT or any other scheme after 25<sup>th</sup> February, 2021 till to date togetherwith the details thereof; and
- b) whether the Government will conduct inquiry if any irregularity has been committed in this regard?

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#### **To Purchase New Buses**

**47 Sh. BISHAN LAL SAINI (Radaur):**

Will the Transport Minister be pleased to state:-

- a) whether there is any proposal under consideration of the Government to purchase new buses; if so, the details thereof; and
- b) whether the Government will appoint conductors on the said buses from the persons who helped the Government at the time of strike in the year 2018;

if so, the details thereof?

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### **To Open Registry of Land**

**48 Sh. BISHAN LAL SAINI (Radaur):**

Will the Deputy Chief Minister be pleased to state:-

- a) whether it is a fact that the registry of land has closed under Municipal Committee, Radaur;
- b) if so, whether there is any proposal under consideration of the Government to open the abovesaid registry; and
- c) the extent of loss of revenue being caused due to not having registry togetherwith the details thereof?

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### **To Solve the Problem of Dirty Water Accumulation**

**49 Sh. BHARAT BHUSHAN BATRA (Rohtak):**

Will the Public Health Engineering Minister be pleased to state:-

- a) whether it is a fact that dirty and smelly water is being supplied in the most of the colonies in Rohtak city togetherwith the steps taken by the Government to solve the said problem alongwith the details thereof;
- b) the steps taken by the Government to drain out the rainy water accumulated on the Sir Chhotu Ram Chowk togetherwith the details thereof; and
- c) the steps taken by the Government to construct the rain water reservoir in the pond adjacent to Sir Chhotu Ram Chowk togetherwith the details thereof?

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### **Number of Deaths Due To Drug Abuse**

50 **Sh. AMIT SIHAG (Dabwali):**

Will the Home Minister be pleased to state:-

- a) the number of deaths recorded in the year 2022 on account of drug abuse/overdose in Dabwali Assembly Constituency and district Sirsa;
- b) the number of criminal cases registered against the drug paddlers and the number of criminals prosecuted in the year 2019,2020,2021 and 2022 in district Sirsa togetherwith the year wise details thereof; and
- c) the specific steps taken by the Government to control the drug menace in district Sirsa, specifically in Dabwali and Kalanwali Assembly Constituencies?

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### **To Stop Monkey Menace**

51 **Sh. AMIT SIHAG (Dabwali):**

Will the Urban Local Bodies Minister be pleased to state the steps are being taken by the Government to control the monkey menace in Dabwali and Panchkula?

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### **Problem of Stray Cattle**

52 **Sh. AMIT SIHAG (Dabwali):**

Will the Development and Panchayats Minister be pleased to state:-

- a) the steps are being taken by the Government to address the issue of stray cattle and bulls in Dabwali Assembly Constituency; and
- b) whether the Government is willing to provide additional financial support per animal per day to the Gaushalas/Nandishalas keeping in view of the increase in number the of destitute cows and bulls in Gaushalas/Nandishalas as well as increase in the price of feed being provided to the cows/cattle?

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### **Equal Pay for Equal Work**

53 **Sh. NEERAJ SHARMA (Faridabad Nit):**

Will the Chief Minister be pleased to state:-

- a) whether it is a fact that the equal pay for equal work is being given to the employees under the out-sourcing policy part-2 in the Haryana State;
- b) if so, the time since when the said salary is being given; if not, the reasons therefor; and
- c) whether the annual increment is being given to the part-2 employees after the implementation of equal pay for equal work; if so, the name of the departments in which it is being given; if not, whether it is justified not to give annual increment?

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### **To Regularize the Industrial Area**

**54 Sh. NEERAJ SHARMA (Faridabad Nit):**

Will the Deputy Chief Minister be pleased to state:-

- a) whether it is a fact that the village Sarurpur and village Nangla are industrial area in Faridabad;
- b) if so, whether there is any proposal under consideration of the Government to regularize the abovesaid area togetherwith the time by which the said area is likely to be regularized;
- c) the present status of the main roads and streets of the village Sarurpur and village Nangla industrial area;
- d) whether the said area is in bad condition; and
- e) if so, the time by which the roads and streets of abovesaid area are likely to be constructed/repared?

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### **To Construct the Roads**

**55 Sh. NEERAJ SHARMA (Faridabad Nit):**

Will the Urban Local Bodies Minister be pleased to state:-

- a) whether the main roads and streets of Jeevan Nagar Part-1 and 2 of Ward No. 5 of Faridabad NIT Assembly Constituency are motorable

togetherwith the present status thereof;

b) if not, the time by which the construction work of the roads and streets of the abovesaid area is likely to be completed;

c) whether the main roads and streets of the Ward No-5, Vaidh road Parvatiya colony of Faridabad NIT Assembly Constituency are in bad condition;

d) if so, the time by which the said roads and streets are likely to be constructed; and

e) whether the Ward No -5, Jaldhar Park of Faridabad NIT Assembly Constituency is developed completely togetherwith its present status; if not, the time by which the said park is likely to be developed completely?

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#### **Development Works Under Smart City Project**

**56 Sh. NEERAJ SHARMA (Faridabad Nit):**

Will the Urban Local Bodies Minister be pleased to state:-

a) whether any kind of development works are to be executed under Smart City project on 60 feet road of Faridabad NIT Assembly Constituency;

b) if so, the details of the works which are to be executed alongwith the cost thereof; and

c) the time by which the said works are likely to be completed?

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#### **Criteria for Creation of Sub-division**

**57 Sh. RAKESH DAULTABAD (Badshahpur):**

Will the Deputy Chief Minister be pleased to state:-

a) the regulations under which the Sub-divisions of a district are created;

b) the criteria for the division or redrawing of existing sub-divisions into more sub-divisions;

- c) the process for the creation or redrawing of new sub-divisions in Haryana; and
- d) the average population of a sub-division in Haryana?

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### **To Develop Cycling Lanes on the Existing Roads**

**58 Sh. RAKESH DAULTABAD (Badshahpur):**

Will the Urban Local Bodies Minister be pleased to state:-

- a) the steps are being taken to develop district Gurugram in a manner friendly to pedestrians and cyclists;
- b) whether there is any program to incentivize transportation on foot and cycles active in the Gurugram district;
- c) whether the roads and flyovers in district Gurugram are being developed with separate lanes for cyclists; and
- d) whether there is any proposal under consideration of the Government to develop cycling lanes on the existing roads of Gurugram?

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### **Beneficiaries under Jal Shakti Abhiyan**

**59 Sh. RAKESH DAULTABAD (Badshahpur):**

Will the Chief Minister be pleased to state:-

- a) the details of the total number of beneficiaries under the Jal Shakti Abhiyan from the date of launch of the scheme till to date in State;
- b) the details of funds allotted and expenditures incurred under the Jal Shakti Abhiyan till to date in State;
- c) the details of the total number of reuse and recharge structures under the scheme of Jal Shakti Abhiyan and other details thereof from the date of launch of the scheme till to date in Gurugram district; and
- d) the details of the total number of renovations of traditional and other water bodies/tanks undertaken under the Jal Shakti Abhiyan and other details



thereof from the date of launch of the scheme till to date in Gurugram district?

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### **To Develop the Sports Stadium**

**60 Sh. RAKESH DAULTABAD (Badshahpur):**

Will the Chief Minister be pleased to state:-

- a) the regulations under which the sports stadiums and indoor stadiums are developed in State;
- b) whether there is any regulation or study that classifies to what regional and population extent a sports stadium is considered adequate;
- c) the qualification for an area for the development of a sports stadium or indoor sports facility; and
- d) the Government facilities are being provided in the district Gurugram and the Badshahpur Assembly Constituency for niche sports such as golf, skateboarding, gymnastics and squash etc.?

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### **To Construct a Warehouse**

**61 Smt. NAINA SINGH CHAUTALA (Badhra):**

Will the Agriculture and Farmers Welfare Minister be pleased to state:-

- a) whether there is any proposal under consideration of the Government to construct any warehouse for crop storage in Badhra Assembly Constituency; and
- b) if so, the name of the village in which the said warehouse is likely to be constructed?

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### **Maintenance of AC Wrestling Hall**

**62 Smt. NAINA SINGH CHAUTALA (Badhra):**

Will the Chief Minister be pleased to state whether any scheme has been formulated by the Government for the management and maintenance of A.C. wrestling hall constructed by the Sports Department in village Kalali of Badhra Assembly Constituency; if so, the details thereof?

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### **To Declare Crusher Zone as HSIIDC Area**

**63 Smt. NAINA SINGH CHAUTALA (Badhra):**

Will the Deputy Chief Minister be pleased to state whether there is any proposal under consideration of the Government to declare the crusher zone developed as Industrial area in district Dadri, as a HSIIDC area in accordance with the policy of State Government; if so the details thereof?

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### **To Construct the Phirnis**

**64 Smt. NAINA SINGH CHAUTALA (Badhra):**

Will the Development and Panchayats Minister be pleased to state:-

- a) the number of villages in which the Phirnis are un-metalled or damaged in Badhra Assembly Constituency; and
- b) whether any scheme is being formulated by the Government to construct the abovesaid unmetalled and damaged Phirnis of villages togetherwith the time by which these are likely to be constructed?

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### **To Change the Eligibility Criteria**

**65 Sh. PARDEEP CHAUDHRY (Kalka):**

Will the School Education Minister be pleased to state:-

- a) whether it is a fact that the persons who have done B.A. with Maths and B.Ed. with Maths as a teaching subject are not eligible to apply for Maths teacher in the State; if so, the reasons therefor; and
- b) whether there is any proposal under consideration of the Government to change the eligibility criteria in public interest so that persons who have done B.A. with Maths and B.Ed. with Maths as a teaching subject can be eligible to apply for Maths teacher; if so, the time by which abovesaid proposal is likely to

be materialized?

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### **Total Number of Domestic Animals Killed By the Leopard**

**66 Sh. PARDEEP CHAUDHRY (Kalka):**

Will the Animal Husbandry and Dairying Minister be pleased to state the total number of domestic animals killed by the leopard in district Panchkula during the last four years togetherwith the number of persons to whom compensation has been paid alongwith the details thereof?

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### **To Increase the Honorarium**

**67 Sh. PARDEEP CHAUDHRY (Kalka):**

Will the Development and Panchayats Minister be pleased to state whether there is any proposal under consideration of the Government to increase the honorarium of panchayat representatives and also to provide toll free facilities to them; if so, the details thereof?

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### **Outlet Cut on Expressway**

**68 Ch. AFTAB AHMED (Nuh):**

Will the Deputy Chief Minister be pleased to state:-

a) the reasons for not providing the outlet cut on Kheda-Khalilpur-Mandkola KMP junction and Faridabad Expressway junction for the people of Nuh and Palwal on Delhi Mumbai Green Expressway even after prescribed plan and Government assurance; and

b) the reasons for not constructing outlet cut even after Government assurance on the Maroda-Khanpur Ghati-Nagina on the said expressway togetherwith the details thereof?

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### **Supply of Water Under Jal Jeevan Mission**

**69 Ch. AFTAB AHMED (Nuh):**

Will the Public Health Engineering Minister be pleased to state the per day quantity of water being provided to a person in Nuh district under Jal Jeevan Mission togetherwith the details of last 3 years?

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### **Construction of Primary/Middle School**

**70 Ch. AFTAB AHMED (Nuh):**

Will the School Education Minister be pleased to state:-

a) whether it is a fact that the land has been transferred to Education Department by Haryana Agriculture Marketing Board in Nuh city in the year 2014 on which the Primary/Middle school was to be constructed; and

b) if so, the details of work executed by the State Government on it during the last 8 years togetherwith the name of the persons responsible for delay of 8 years alongwith the action taken by the Government on them?

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### **Delay in Construction of Unani College**

**71 Ch. AFTAB AHMED (Nuh):**

Will the Ayush Minister be pleased to state the reasons for delaying the work of under construction Unani college in village Akeda of district Nuh togetherwith the time of delay alongwith the time by which the classes of said college are likely to be started?

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### **To Open New Primary Health Centres**

**72 Sh. SITA RAM YADAV (Ateli):**

Will the Health Minister be pleased to state whether there is any proposal under consideration of the Government to open new Primary Health Centres in the villages Chandpura and Garhi Ruthal in Block Ateli and villages Nangal and Rambas in Block Kanina of Ateli Assembly Constituency; if so, the time by which these PHCs are likely to be opened?

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### **Number of Village Knowledge Centres**

**73 Sh. SITA RAM YADAV (Ateli):**

Will the Development and Panchayats Minister be pleased to state the number of Village Knowledge Centres opened in 95 panchayats of Ateli Assembly Constituency so far togetherwith the time by which the Village Knowledge Centres are likely to be opened in the remaining villages?

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#### **Total Number of Community Centres**

**74 Sh. SITA RAM YADAV (Ateli):**

Will the Development and Panchayats Minister be pleased to state the number of community centres constructed in 95 panchayats of Ateli Assembly Constituency so far togetherwith the time by which community centres are likely to be constructed in the remaining villages?

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#### **Investigation of Liquor Scam**

**75 Chaudhary ABHAY SINGH CHAUTALA (Ellenabad ):**

Will the Home Minister be pleased to state:-

a) whether it is a fact that the special investigation team has been constituted by the Government to investigate the Liquor scam in the year 2020; if so, the details of the said report; and

b) whether any action has been taken by the Government against the persons who found guilty in the said report; if so, the details thereof; if not, the reasons therefor?

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#### **Total Outstanding Loan and Interest**

**76 Sh. VARUN CHAUDHRY (Mullana ):**

Will the Co-operation Minister be pleased to state the total outstanding loan and interest due towards farmers of the State of Haryana as on 31<sup>st</sup> March, 2017 and 31<sup>st</sup> March, 2022?

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#### **Number of Registered Homestays**

77 **Sh. VARUN CHAUDHRY (Mullana ):**

Will the Heritage and Tourism Minister be pleased to state the district-wise number of homestays registered under Homestay Scheme 2021 in State and the response met i.e. outcome thereof?

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#### **Number of Sports Nurseries**

78 **Sh. VARUN CHAUDHRY (Mullana ):**

Will the Chief Minister be pleased to state the district-wise sports nurseries opened to catch young sports talent in State togetherwith the number of sports nurseries being run by the State Government and public sector units/private educational institutions?

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#### **Tree Census and Geo Tagging**

79 **Sh. VARUN CHAUDHRY (Mullana ):**

Will the Forest Minister be pleased to state the action taken on tree census and geo tagging of each tree in the State of Haryana?

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#### **Details of Backlog of Vacancies**

80 **Smt. GEETA BHUKKAL (Jhajjar):**

Will the Chief Minister be pleased to state:

a) the group/cadre wise posts reserved for Scheduled castes and Backward Classes lying vacant in State; and

b) whether there is any proposal under consideration of the Government to clear/fill up the backlog of vacancies for Scheduled castes and Backward Classes ?

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Chandigarh.

Dated: The 22nd February, 2023.

R.K. Nandal,

Secretary.

